

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 97 of 2018 &  
IA NO. 243 OF 2017**

**Dated: 24<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Maharashtra State Electricity Transmission Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Parichita Choudhury for  
Ms. Swapna Seshadri for R-2

Ms. Rimali Batra  
Ms. Saumya Sharma R-3

**ORDER**

None for the appellant.

List the matter on **21.08.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*